

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.295
ANSWERED ON 05/02/2024

CSR FUNDS

295 Shri S. Kalyanasundaram:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

The amount of CSR funds allocated and disbursed by ONGC, IOCL, BPCL, HPCL etc, for Thanjavur District and the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

Oil & Gas Public Sector Undertakings (PSUs) undertake CSR activities under the heads identified under Schedule VII of the Companies Act, 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons.

Amongst PSUs in Oil & Gas Sector, ONGC, IOCL, BPCL and HPCL have spent Rs. 610.26 lakh under CSR in Thanjavur District during the last five years (2018-19 to 2022-23). The details of CSR fund allocated and spent by these Oil and Gas PSUs in Thanjavur District during the last five years are as below :-

(Rs. in lakh)

Oil & Gas PSUs	CSR Fund allocated	CSR fund spent
ONGC	481.36	481.36
IOCL	66.46	66.46
BPCL	65.55	61.82
HPCL	0.62	0.62
TOTAL	613.99	610.26

(Source – ONGC, IOCL, BPCL & HPCL)
